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RECOGNITION OF TRADE UNIONS BILL*

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees."

The motion was adopted.

PROF, MADHU DANDAVATE: Sir, I introduce the Bill.

NATIONAL HIGHWAYS AMENDMENT BILL*

(Ansendment of Section 2 etc.)

SHRI K. RAMAMURTHY (Krishnagiri): Sir, I beg to move for leave to introduce a Bill further to amend the National Highways Act, 1956.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Act, 1956."

The motion was adopted.

SHRI K. RAMAMURTHY: Sir, I introduce the Bill.

FRUIT AND VEGETABLE BOARD BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): Sir, I beg to move for leave to introduce a Bill to provide for the development, storage and sales of fruits and vegetables and their products.

MR. DEPUTY-SPEAKER: The ques-

"That leave be granted to introduce a Bill to provide for the development, storage and sales of fruits and vegetables and their products."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: Sir. I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Mool. Chand Daga. Absent.

CEILING ON MARRIAGE EXPENSES BILL*

SHRI B. V. DESAI (Raichur): Sir, I beg to move for leave to introduce a Bill to provide for ceiling on marriage expenses.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for ceiling on marriage expenses."

The motion was adopted.

SHRI B. V. DESAI: Sir, I introduce the Bill.

COMPULSORY POPULATION CONTROL (SMALL FAMILY PROMOTION AND MOTIVATION) BILL*

SHRI B. V. DESAI (Raichur): Sir, I beg to move for leave to introduce a Bill to provide for small family promotion and motivation and other measures for population control.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for small family promotion and motivation and other measures for population control."

The motion was adopted.

SHRI B. V. DESAI: Sir, I introduce the

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